

CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR

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**ORDERS OF THE BENCH**

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**Date of Order: 10.01.2013**

OA No. 860/2012 with MA No. 427/2012

Mr. Dharmendra Jain, counsel for applicants.

Learned counsel appearing for the applicants, without arguing the matter on merit, submits that he wants to withdraw the Original Application as well as Misc. Application with the request that the applicants may be given liberty to file a detailed representation before the respondents.

In view of the submissions made on behalf of the applicants, the Original Application as well as Misc. Application are disposed of as withdrawn with liberty to the applicants to represent before the respondents.

*K.S. Rathore*  
(JUSTICE K.S. RATHORE)  
JUDICIAL MEMBER

Kumawat